

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.2229 OF 2003

New Delhi, this the 17th day of September, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Om Prakash Verma
S/o Shri Ram Prasad Soni
Ex-E.D. Branch Postmaster,
Postoffice - Bakla Via Raya,
Distt - Mathura.

....Applicant

(By Advocate : Shri D.P. Sharma)

Versus

1. Union of India
through Secretary,
Ministry of Communication,
Department of Posts,
Dak Bhawan Sansad Marg,
New Delhi.

2. The Postmaster General
Agra Region - Agra.

3. The Sr. Superintendent Postoffices,
Mathura Division - Mathura.

4. The Director Postal Service,
O/o the P.M.G. Agra Region - Agra.

....Respondents

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for the applicants states that without prejudice to applicant's right to pursue his revision, he does not press the present petition. Allowed as prayed.

The present OA is dismissed as withdrawn.

(Signature)

(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

(Signature)

(V.S. AGGARWAL)
CHAIRMAN

/ravi/